

POST OFFER ADVERTISEMENT**MANVIJAY DEVELOPMENT COMPANY LIMITED**

Registered office: 119B, Muktaram Babu Street, 2nd Floor, Kolkata-700007, West Bengal, India,

Tel No: 033-32612627 and Fax No: 033-25135484 and Email id: manvijaydev@gmail.com

Open Offer for acquisition of 62,400 equity shares from shareholders of Manvijay Development Company Limited (hereinafter referred to as 'MDCL' or 'Target Company') by Pradman Property Consortium of India Private Limited & Preses Constructions Solutions Private Limited. (hereinafter collectively referred to as 'Acquirers')

This Post Offer Advertisement is being issued by Intensive Fiscal Services Private Limited (hereinafter referred to as 'Manager to the Offer') on behalf of the Acquirers, in connection with the offer made by the Acquirers, in compliance with Regulation 18(12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011. The Detailed Public Statement with respect to the aforementioned offer was made on September 17, 2012 in The Financial Express (English-All Edition), Jansatta (Hindi-All Edition) & Dainik Statesman (Bengali-Kolkata edition).

1. Name of the Target Company : Manvijay Development Company Limited
2. Name of the Acquirers : Pradman Property Consortium Of India Private Limited & Preses Constructions Solutions Private Limited
3. Name of the Manager to the Offer : Intensive Fiscal Services Private Limited
4. Name of the Registrar to the Offer : Sharex Dynamic (India) Pvt Ltd
5. Offer Details
 - a) Date of Opening of the Tendering Period : December 31, 2012
 - b) Date of Closure of the Tendering Period : January 11, 2013
6. Last Date of Payment of Consideration as mentioned in the Letter of offer : January 25, 2013 (36,000 Fully Paid up Equity shares have been tendered in the Open Offer)
7. Details of Acquisition:

Sr. No.	Particulars	Proposed in the Offer Document		Actuals
7.1	Offer Price (in ₹)	15.00		15.00
7.2	Aggregate number of shares tendered	62,400		36,000
7.3	Aggregate number of shares accepted	62,400		36,000
7.4	Size of the Offer (Number of shares multiplied by offer price per share) (in ₹)	9,36,000		5,40,000
7.5	Shareholding of the Acquirers before Agreement / Public Announcement Number			
	• Number	58,700		58,700
	• % of Fully Diluted Equity Share Capital	24.46%		24.46%
7.6	Shares Proposed to be Acquired by way of Agreement			
	• Number	69,700		69,700
	• % of Fully Diluted Equity Share Capital	29.04%		29.04%
7.7	Shares Acquired by way of Open Offer			
	• Number	62,400		36,000
	• % of Fully Diluted Equity Share Capital	26.00%		15.00%
7.8	Shares acquired after Detailed Public Statement			
	• Number of shares acquired	Nil		Nil
	• Price of the shares acquired	N.A.		N.A.
	• % of the shares acquired	N.A.		N.A.
7.9	Post offer shareholding of Acquirers			
	• Number	1,90,800		1,64,400
	• % of Fully Diluted Equity Share Capital	79.50%		68.50%
7.10	Pre & Post offer shareholding of the Public			
		Pre Offer	Post Offer	Pre Offer
	• Number	1,11,600	49,200	1,11,600
	• % of Fully Diluted Equity Share Capital	46.50%	20.50%	46.50%
				75,600
				31.50%

8. The Acquirers and its respective directors accept full responsibility for the information contained in this Post Offer Advertisement and also for the obligations under SEBI (Substantial Acquisition of Shares and Takeovers) Regulations, 2011.
9. A copy of this Post Offer Advertisement will be available on the websites of SEBI, U.P. Stock Exchange Limited, the Calcutta Stock Exchange Limited and the registered office of the Target Company.

The captioned terms used in this advertisement and not defined herein, shall have the same meaning assigned to them in the Letter of Offer dated December 17, 2012.

Issued by Manager to the Offer on behalf of the Acquirers:



INTENSIVE FISCAL SERVICES PRIVATE LIMITED

Contact Person: Rishabh Jain/Nikesh Jain

914, 9th Floor, Raheja Chambers,
Nariman Point, Mumbai - 400 021.

Tel.: 022-22870443/44/45; Fax: 022-22870446; E-mail: rishabh@intensivefiscal.com

Place : Mumbai

Date : January 28, 2013

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